

ITEM NO.13

COURT NO.6

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 6821/2023

(Arising out of impugned judgment and order dated 25-01-2023 in WA No. 9739/2018 passed by the High Court of Judicature at Allahabad)

ABHAY KUMAR SINGH & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 68787/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 68788/2023 - EXEMPTION FROM FILING O.T.)

WITH

Diary No(s). 11847/2023 (XI)

(IA No. 106153/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 106154/2023 - EXEMPTION FROM FILING O.T.)

Date : 16-05-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Mr. Anurag Ojha, AOR
Mr. Kumar Abhishek, Adv.
Mr. Subham Kumar, Adv.

Mr. V K Shukla, Sr. Adv.
Mr. Satyaveer Singh, Adv.
Mr. Abhishek Singh, Adv.
Mr. Kartikeya Bhargava, AOR

For Respondent(s) Mr. K Parmeshwar, A.A.G.
Ms. Sakshi Kakkar, AOR

Mr. Abhishek Kumar Singh, AOR
Mr. Abhinav Jaganathan, Adv.
Ms. Pallavi Singh, Adv.
Ms. Kritika Ranjan, Adv.
Ms. Anamika Yadav, Adv.

Ms. Manisha T. Karia, AOR
Mr. Rohan Trivedi, Adv.
Ms. Swapnil Budh, Adv.
Mr. Deepin Deepak Sahni, Adv.
Ms. Ananya Arora, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Delay condoned.

Leave granted.

Hearing expedited.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
ASSISTANT REGISTRAR

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UPON hearing the counsel the Court made the following

O R D E R

Leave granted.

Hearing expedited.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
ASSISTANT REGISTRAR